

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1208/2020 in CP No.436/241/HDB/2020
NAME OF THE COMPANY	Srinivasa Fibre Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Srinivasa Fibre Enterprises Pvt Ltd
UNDER SECTION	241

**ORDER**

**IA No.1208/2020**

**Present:** Ld. Counsel Mr. Ch Srinivasulu for the Petitioner.

Ld. Counsel Mr. Lakshman Sravan for the Respondent No.2.

Ld. Counsel Mr. TV Narasimha Rao for the Respondent No.4 and 5.

None appeared for R1, R3 and R6. Hence, R1, R3 and R6 are set ex-parte. **Matter is adjourned to 09.05.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**